

- (d) Provision of incentives should be made to serving retired officers for preparation of original material for use in training under the guidelines laid down by the co-ordinating institutions viz AL TTC and PSC.
8. Standard Books on technical or managerial subject required to be consulted by the probationers, teachers are generally the same which are being used as course and reference material in our Universities, Institutions and Managements etc. The Ministry of Education has a programme for the translation of standard reference books in Hindi for use in the Universities. The Committee recommends that special centres may be set up in the Postal Staff College and AL TTC under the Ministry of Education Scheme of preparation of Standard books to take care of our specialised needs.
9. The Committee recommends that the Department should explore the feasibility of introducing a provision in the contract for supply of foreign technology and equipment to supply the operating manuals etc., in both the languages: namely; English and Hindi. In any case arrangement for translation of this material into Hindi must be made to ensure that this kind of literature is available in both the languages simultaneously.
10. The Committee recommends that technical terms already finalised by the Ministry of Education published in the form of Dark Tar Hindi Shabdavali should be accepted and used in all the publications of the Department as the base terminology. However, in view of fast growing technology being incorporated in both Postal and Telecommunication Wing this terminology has become insufficient

and obsolete. The Committee, therefore, recommends that the terminology should be given sufficient scope and freedom to evolve. The terms evolved by the Ministry of Education and published in Dark Tar Hindi Shabdavali should be accepted as the base and for the transition period both English and Hindi terminology evolved so far should be used side. Where Hindi terminology is used its equivalent English term should also be given in bracket, preferably in Roman Script. English symbols, sign and numerals etc. should be retained as such. Where technical and scientific terms are not available in Dark Tar Hindi Shabdavali English technical and scientific terms should be adopted.

[Translation]

#### Water in LPG Cylinders

4885. SHRI JAGANNATH CHAUDHARY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it has come to the notice of Government that a large scale cheating to the consumers is being done by Gas agencies in the Capital by putting water in cylinders to increase their weight;

(b) what foolproof measures have been taken or are being taken to stop such malpractices to safeguard the interests of the consumers;

(c) whether any investigation has been made and responsibility fixed for taking action against the culprits involved in such malpractices; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) While no distributor has been caught in the act of

filling water in LPG cylinders, some instances of the presence of water in LPG cylinders have come to the notice of the oil marketing companies.

(b) The Oil Industry is stepping up use of pilfer-proof aluminium PVC seals on the cylinders. All cylinders are checked for correctness of weight through automatic machines duly calibrated by Weights and Measures Departments at the time of filling of the cylinders. Instructions exist from the oil marketing companies for the distributors to weigh each cylinder again before delivery to the customers.

(c) and (d). Any complaints regarding under-weight cylinders or about the presence of water in filled cylinders are duly investigated and, if found true, suitable compensation is given to the consumers, in addition to action against distributors under the Marketing Discipline Guidelines.

[English]

**Cases before MRTP Commission in respect of equity linked Debentures**

4886. SHRI C. MADHAV REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether several cases have been launched before Monopolies and Restrictive Trade Practices Commission in respect of equity linked debentures after clearance from the concerned Ministry ;

(b) if so, the number of such cases instituted so far ; and

(c) the number out of them launched on the basis of complaints from a consumer group of Ahmedabad ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). Fifty two such cases have so far been instituted before the M. R. T. P.

Commission. Of these, thirty two have arisen out of complaints made by the Consumer Education and Research Centre, Ahmedabad.

**Distribution of Foodgrains to States**

4887. DR. V. VENKATESH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the foodgrains distributed from the Central Pool during the years 1985-86 and 1986-87 (up-to-date) to the States affected by drought and flood, State-wise;

(b) whether any assessment has been made of their requirements; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) A Statement indicating the required information is given below.

(b) and (c). The State Governments are required to intimate their requirements every month, and allocations from the Central Pool are issued on a month to month basis, taking into account the overall availability of stocks in the Central Pool, relative needs of various States, market availability and other related factors.

During the year 1986-87, the following allocations of wheat were made specifically for drought relief, over and above the normal monthly allocations for public distribution system :—

Name of the State	Wheat allotted (in tonnes)
Rajasthan	3,00,000
Madhya Pradesh	18,750
Maharashtra	55,000